1887	Written Answers	[RAJYA	SABHA]
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VEGETABLE OIL AND VANASPATI GHEE INDUSTRY

177. S«RI RAMPRASANNA RAY: Will the Minister of FOOD AND AGRICULTURE be peased to state the place of Vegetable Oil and Vanaspati Ghee Industry in the industrial structure of the country during the First, Second, Third and Fourth Five Year Plans?

to Questions 1888

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): Both the vegetable oil and vanaspati industries have been given an important place in the industrial structure of the country during each of the Plan period. The production of the vegetable oils and of vanaspati achieved by the end of each Plan period is shown below: (Figures in lakh tonnes)

Period			Edible vegetable oils					- Vanaspati
renou			Ground- nut	Rape and mustard	Sesame	Coconut	Cotton seed	- vanaspari
First Plan			8.60	2.56	1.44	1.30	0.09	2.80
Second Plan	- Q -	1	0.91	4-16	0.99	1.48	0.23	3.40
Third Plan	ŝ		9.10	3.91	1.27	1.20	0.60	4.01

EXPRESS HIGHWAY CONNECTING PARADEEP PORT WITH MINES AREAS

178. SHRI BANKA BEHARY DES: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Government have deputed a team of engineers to investigate and enquire into the construction of Express Highway connecting Paradeep port with mines areas of Orissa; and

(b) if so, what is the finding of the enquiry?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. K. R. V. RAO): (a) and (b) Presumably the hon. Member is referring to the Committee of Experts appointed by the Government of Orissa some time back to investigate into the cause of damage to a section, of the Express highway connecting Paradeep Port with the Daitari iron ore mines in the State and to And out remedial measures. This Express highway is a State Project. The Government of Orissa are, therefore, primarily concerned with all matters pertaining to this project. The Committee have recently submitted their Report to the State Government and it has now to be considered by them before its findings can be made public.

खाद सामग्री को सीमा-शुल्क से छुट

179. श्री राजनारायगः क्या खाझ तथा कुणि मंत्री यह बताने की कृपा करेंगें कि:

(क) क्या भारतीय खाद्य संघ द्वारा ग्रायोजित गोष्ठी ने खाद सामग्री को सीमा--शुल्क की ग्रदायगी से छूट देने के लिये सरकार से मांग की है; ग्रौर

(ख) इस मांग पर तथा गोष्ठी द्वारा की गई अन्य सिफारिशों पर सरकार की क्या प्रतिकिया है ?

EXEMPTION OF FERTILIZER EQUIPMENTS FROM CUSTOMS DUTY

179. SHRI RAJNARAIN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the seminar organised by the Fertilizers Association of India has asked the Government to exempt fertilizer equipments from the payment of cutsoms duty/; and

t[] English translation.